

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

30

Company Appeal No. 06/(MAH)/2015

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Mr. Nowroz Fali Jilla
V/s.
M/s. Tata Steel & Anr.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Bhupesh Dhumathkar i/b L.M. Jhaw Practice	Appellant	
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ORDER

Company Appeal No. 06/58, 59/NCLT/MB/MAH/2015

At request of the Petitioner's Counsel, list this matter on 15.09.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)